

REGISTRAR COURT. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 8534/2015

M/S. RDB TEXTILES LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, KOLKATA-IV
COMMISSIONERATE Respondent(s)

(with office report)

WITH

C.A. No. 8565/2015

(With appln.(s) for c/delay in re-filing appeal and appln.(s) for ex-parte stay and Office Report)

C.A. No. 8703/2015

(With appln.(s) for c/delay in re-filing appeal and appln.(s) for ex-parte stay and Office Report)

C.A. No. 8706/2015

(With appln.(s) for c/delay in re-filing appeal and appln.(s) for ex-parte stay and Office Report)

C.A. No. 8725-8726/2015

(With appln.(s) for c/delay in re-filing appeal and appln.(s) for ex-parte stay and Office Report)

C.A. No. 8743/2015

(With appln.(s) for ex-parte stay and appln.(s) for c/delay in re-filing appeal and Office Report)

C.A. No. 8759-8760/2015

(With appln.(s) for c/delay in re-filing appeal and appln.(s) for ex-parte stay and Office Report)

C.A. No. 8769/2015

(With appln.(s) for c/delay in re-filing appeal and appln.(s) for ex-parte stay and Office Report)

C.A. No. 9249/2015

(With appln.(s) for c/delay in re-filing appeal and Office Report)

Date : 31/03/2016 These appeals were called on for hearing today.

For Appellant(s) Mr. P.C. Sharma,Adv.
 Mr. T. R. B. Sivakumar,Adv.

For Respondent(s) Mr. Ajay Kumar Singh,Adv.
 Mr. B. Krishna Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. Nos. 8703, 8706, 8725-8726, 8759-8760, 8769 and 9249/2015

The office report is that the sole respondent has already filed the counter affidavit. Viewed thus, the matters shall be processed for listing before the Hon'ble Court under the rules.

C.A. Nos. 8565/2015

Fresh steps for the service of NLPA by usual mode to the sole respondent shall be taken by the learned counsel for the appellant within a period of four weeks.

C.A. Nos. 8534 and 8743/2015

Four weeks time is given to the Ld. Counsel for the sole respondent to file the counter affidavit.

List again on 13.5.2016.

(M V RAMESH)
Registrar